

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS  
LOK SABHA  
UNSTARRED QUESTION NO. 584  
ANSWERED ON 04/02/2022

**DELAY OF VIZHINJAM SEAPORT PROJECT**

584. ADV. ADOOR PRAKASH:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:  
पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whether the Government has taken note of the delay in the works of Vizhinjam seaport project in Kerala;
- (b) if so, the details thereof and the reasons therefor;
- (c) the present status of the project and the time by which the project is likely to be commissioned; and
- (d) the details of measures taken by the Government to ensure the completion of the project without any further delay?

**ANSWER**

MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

(a)& (b) Government of Kerala entered into a Concession Agreement with Adani Vizhinjam Port Private Limited (APPL) in August 2015 for development and operation of Vizhinjam International Deepwater Multipurpose Seaport Project on Design, Build, Finance, Operate, Transfer (DBFOT) basis for initial concession period of 40 years. The construction of the port was scheduled to be completed on 03.12.2019, however, due to delay in the construction of the critical component of project i.e. breakwater, the project is delayed.

(c)& (d) Non-Major Ports are under the administrative control of the State Government. The Government of Kerala and the Concessionaire are working together to expedite the completion of the project without further delays. As per revised schedule, the project completion date is December, 2024. Government of Kerala is reviewing the project and timelines and is extending all support to remove bottlenecks for early completion.

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